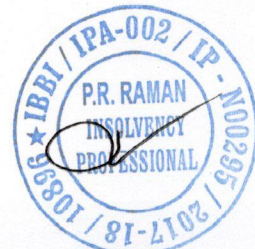


SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. "RA-NI PRECAST PVT. LTD"

Sl.No.	Particulars	Details
1	Name of Corporate Debtor	M/s. RA-NI PRECAST PRIVATE LIMITED
2	Date of incorporation of Corporate Debtor	09/04/2012
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45208TN2012PTC085351
5	Address of the registered office and principal office (if any) of Corporate Debtor	No.6 NEELAKANDAN STREET, CHOO LAIMEDU, CHENNAI -600 094
6	Date of closure of Insolvency Resolution Process	29/02/2020
7	Liquidation commencement date of Corporate Debtor	23/12/2020
8	Name and registration number of the insolvency professional acting as Liquidator	Shri. PATHUKASAHASRAM RAGHUNATHAN RAMAN Reg.No- IBBI/IPA-002/IP-N00295/2017-18/10896
9	Address and e-mail of the Liquidator, as registered with the Board	#93, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : ramann_pr@yahoo.co.in, prramancirp@gmail.com



10	Address and e-mail to be used for correspondence with the Liquidator	#93, Sivan Koil South Street, Vadapalani, Chennai - 600 026. E-mail : ramann_pr@yahoo.co.in, prramancirp@gmail.com Phone -044-24721852.
11	Last date for submission of claims	22/01/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Division Bench - I, Chennai has ordered the commencement of liquidation of "M/s. Ra-Ni Precast Private Limited" on 23/12/2020.

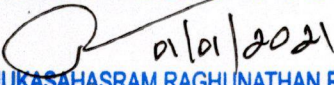
The stakeholders of M/s. Ra-Ni Precast Private Limited are hereby called upon to submit their claims along with proof to the liquidator at the address mentioned against item No. 10, on or before 22/01/2021.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Name and Signature of the Liquidator:

For RA-NI PRECAST PVT. LTD.


PATHUKASAHASRAM RAGHUNATHAN RAMAN
COMPANY LIQUIDATOR

P R RAMAN

Reg.No- IBBI/IPA-002/IP-N00295/2017-18/10896

Date: 01/01/2021

Place: Chennai.